

PRAEDIUM

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PRESENTED BY
CENTRE FOR REAL ESTATE AND TAXATION LAWS



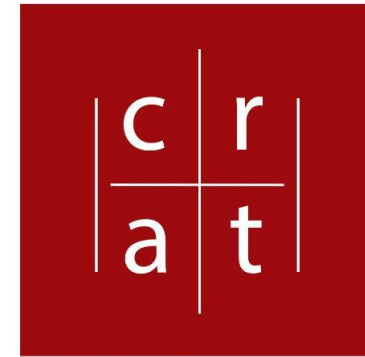
SYMBIOSIS LAW SCHOOL, HYDERABAD

A Constituent of Symbiosis International (Deemed University)

(Established under Section 3 of the UGC Act, 1956)

Re-accredited by NAAC with 'A' grade (3.58/4) | Awarded Category - I by UGC

Founder: Prof. Dr. S. B. Mujumdar, M. Sc., Ph.D. (Awarded Padma Bhushan and Padma Shri by President of India)



**CENTRE FOR REAL ESTATE
AND TAXATION LAWS**

EST. 2018

13th & 14th
2019

FEBRUARY

KNOW US

An indispensable constituent of Symbiosis Law School, Hyderabad, Center for Real Estate and Taxation Laws is a team of determined students passionate towards the advancement in legal aspect of the real estate industry and taxation laws.

CRAT is a forum for research and advocacy on Real Estate and Taxation laws to increase awareness among people about the updated regulations of Real Estate and Taxation.

The centre and its members aim to provide a platform to the budding leaders to sharpen their skills in this field and get a clearer picture of the options available in the real estate and taxation industry.

The Journal

The 'Real Estate Regulation and Taxation Laws' Journal is one of its kind, focusing on the less discussed topic in law – Real Estate and Taxation. This journal is a platform presented to you by CRAT – Centre for Real Estate and Taxation Laws of Symbiosis Law School, Hyderabad giving the students, interested in this field, an opportunity to widen their horizons on this area of interest.

The first edition of this journal is expected to incorporate innovative ideas about the current status of real estate and taxation laws. We, therefore invite the papers from students, scholars, academicians and members interested in this field to portray their idea and it also gives them a platform to lobby with other like-minded participants and gain knowledge and expertise on the same.

Sub-Themes to choose from

- Implementation and Dilution of the Real Estate Regulation and Development Act, 2016 by the State Governments
- Necessity and Shortcomings of Real Estate Regulation and Development Act, 2016
- Foreign Direct Investment in Real Estate and its legal aspects
- The Real Estate Investment Trust
- Corporate Social Responsibility in Real Estate Sector
- Impact of GST in Real Estate
- Pre and post impact of RERA
- RERA and Benami transactions
- Block chain technology transforming the real estate paradigm
- Comparative analysis of real estate laws of various countries
- Tax liabilities in real estate transactions and the role of RERA in regulation of taxes
- Legal outlook of leases and mortgages in residential and business premises

The Formatting Details

- Font : Times New Roman
- Heading Size : 16
- Subheading Size : 14
- Body Size : 12
- Footnotes : 10
- Margin : 2.54 cm - 2.54 cm
- Line Spacing : 1.5
- Citation Style : Harvard BlueBook Citation System, 20th Edition
- Word Limit : 5000-8000 Words (including footnotes)

Few Important Guidelines

- Co-authorship upto two co- authors is permitted.
- Plagiarised content will not be accepted and will be dealt strictly.
- In the event that the abstract is selected and the final submission is found plagiarised, the participation shall stand void.
- Any deviation from the prescribed formatting details shall result in disqualification.
- All submissions shall be made in (.pdf) or (.docx) format.
- Final submission shall include both, the abstract and the final paper.
- Late submissions will not be entertained.
- In case of queries contact CRAT on the given mail id ***crat@slsh.edu.in***
- Submission of the 'Abstract' and 'Paper' to be made to ***cratjournal@slsh.edu.in***

MARK YOUR CALENDARS

Abstract

Submission

Deadline

31 January 2019

Last Date of

Registration

8 February 2019

Final Paper

Submission

Deadline

10 February

2019

No Liability Clause:

The Organisers are not

liable for the

consequences of any

unpredictable event that

might lead to disruption

or cancellation of the

event.

The Registration

Details

- Student Delegates - ₹2000 per pax.
- Other Delegates - ₹3000 per pax.
- A person may register for the Conference as a Delegate even without presenting a Paper. Fees for such delegates will be ₹1500 per pax.

NOTE

- Kindly bring a valid College/Organisation ID Card for verification. (Mandatory)
- Accommodation and food will be provided to all participants.
- In-Station Travel Costs are 'NOT INCLUDED' in the Registration Fees. (If Required, Please Contact - +919686825577, +919912054887)
- Conference Kit will be provided on arrival and the participants will have 'Access to All Sessions'.
- Payment Details will be mailed upon selection of the 'Abstract'.

CONTACT US

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